

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



26

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL


APPLICATION NUMBER :
PETITION NUMBER : TCP/107/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3 others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM			
1.	NORAN PULICKAL MARAYANAN POTTY	Adv. for Petitioner	
2.	M.K. PREETHA for KSR & CO.	Adv. for Respondents	

ORDER

Counsel for the Petitioner and Counsel representing the Counsel for the Respondent, are present. It has been submitted by the Counsel for the Petitioner that the Petitioner has already made his arguments at length. Now the Respondents have to submit their arguments to which, the representing Counsel submitted that her Senior is not available today and prays for time. At request, time is enlarged. Put up on 21.8.2017 at 10.30. A.M.


(S. Vijayaraghavan)
Member (Technical)
PAM


(Ch. Md. Sharief Tariq)
Member (Judicial)